

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2015/8333/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 29th September, 2023

Sub: **Civil vacation.**

Ref:- Your letter No. DJHj/23/2569 dtd. 18.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Long vacation from 16.10.2023 to 29.10.2023** (prefixing 14.10.2023 and 15.10.2023), **along with station leave permission, with the official vehicle, at own cost, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for. The next seniormost Judicial Officer available at the station, shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2015/8333-8335/A, dated , 29-09-23
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)